

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 140(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 5.10.2016

NAME OF THE COMPANY Shiv Sevak Singh & ors.
V/s.

M/s. VIL Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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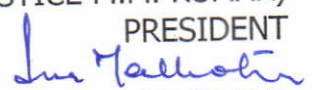
1.	Mr. Saurabh Kalra		Adus Respondents	Mishra
2.	Ms. Aishwarya Mishra			

1. MR. ISHAAN CHAMRA Order Claimant

Despite the opportunity granted, the non applicant – respondents have not filed reply to the application and for that reason a letter for adjournment has been circulated. Let the reply be now filed within ten days with a copy in advance to the counsel opposite. It shall be treated as a last opportunity.

2. The issue concerning the contempt shall be taken up after filing of reply.

List on 01.11.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(INA MALHOTRA)
MEMBER (J)

5th October, 2016
(P.K. Sud)